

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2013

Dated : 24th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kalyanpur Cement Ltd. ... Appellant(s)

Versus

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Amit Kpaur
Mr. Apoorva Misra
Ms. Radhika Gupta**

**Counsel for the Respondent (s): Mr. Mohit Kr. Shah
Ms. Shilpi Shah for R.2**

ORDER

Post the matter for hearing on **27.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr